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Title: Need to take steps to rehabilitate the people repatriated from Yemen.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, I would like to invite the attention of this august House to the pain and agony faced by the people coming back from Yemen. They are forced to make an exodus from Yemen and have left behind all their possessions and earnings.

First of all, I would express my sincere gratitude to the Government of India for taking decisive steps to send back those Indians who were trapped in the highly dangerous war zone. But it should be noted that the people who returned were going through a period of crisis and trauma. They were not sure about their return to Yemen. They have no possessions and investment in the country. Most of the people, among whom nearly 3000 belongs to the State of Kerala, who were doing nursing jobs in Yemen have left behind all their possessions and jobs. They had borrowed large sums of money from banks as educational loans and their jobs were the only hope to repay them. Although they have been rescued from the conflict ridden places, they are coming with empty hands and are in a state of agony and dilemma.

Hence, it is highly necessary to take adequate steps to rehabilitate them and provide them a way to earn their livelihood. I would request the ministries concerned to initiate adequate rehabilitation work with the cooperation of the State Government. Rehabilitation of thousands of people who lost all their possessions is a great challenge in front of the State Government. It is highly necessary to provide necessary assistance to meet out rehabilitation packages in this regard to the State Government.

HON. DEPUTY SPEAKER: Shri Anto Antony and Shri Devji M. Patel are permitted to associate with the issue raised by Shri K.C. Venugopal.